

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

LOK SABHA

UNSTARRED QUESTION NO. 729

TO BE ANSWERED ON WEDNESDAY, 20TH DECEMBER, 2017

CODE OF CONDUCT

†729. SHRI RAM CHARAN BOHRA:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government proposes to give constitutional validity to the code of conduct developed by the judiciary; and
- (b) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND CORPORATE
AFFAIRS
(SHRI P.P.CHAUDHARY)**

(a): At present, no proposal to codify the Model Code of Conduct for elections is under consideration of the Government.

(b) : Does not arise.
